

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.54 of 2025**

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Hrida Mani Devi @ Rhdyaamani Devi @ Hridyamani Devi

... .. Appellant/s

Versus

Binod Pandey

... .. Respondent/s

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Appearance :

For the Appellant/s : Mr. Amarjeet, Advocate

For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

6 02-04-2026 Learned counsel for the appellant is granted six weeks' time for removal of defect(s) as pointed out by the office.

2. Accordingly, list this case under appropriate heading on 14.05.2026.

(Rudra Prakash Mishra, J)

Alok Verma/-

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